

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S).10815-10819/2014

COMMISSIONER OF SERVICE TAX III MUMBAI

APPELLANT(S)

VERSUS

M/S VODAFONE INDIA LTD.

RESPONDENT(S)

[TO BE TAKEN UP IMMEDIATELY AFTER FRESH CASES]

IA NO. 27676/2017 - I/A FOR DETAGGING THE APPEAL

IA NO. 27676/2017 - INTERLOCUTARY APPLICATION

WITH

C.A. NO. 5252/2015 (III)

IA NO. 1/2015 - CONDONATION OF DELAY IN FILING APPEAL

IA NO. 4/2015 - STAY APPLICATION

C.A. NO. 5307/2015 (XVII-A)

CAT.I

FOR STAY APPLICATION ON IA 2/2015

IA NO. 2/2015 - STAY APPLICATION

C.A. NO. 6556/2015 (XVII-A)

FOR STAY APPLICATION ON IA 2/2015

IA NO. 2/2015 - STAY APPLICATION

C.A. NO. 2402-2403/2016 (XVII-A)

FOR STAY APPLICATION ON IA 3/2016

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 5/2016

FOR EARLY HEARING APPLICATION ON IA 181114/2019

IA NO. 3/2016 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA NO. 181114/2019 - EARLY HEARING APPLICATION

IA NO. 5/2016 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 3/2016 - STAY APPLICATION

C.A. NO. 571-572/2016 (XVII-A)

IA NO. 4/2016 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 2/2016 - STAY APPLICATION

C.A. NO. 10885/2016 (XVII-A)

C.A. NO. 3692/2017 (XVII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 3/2017

FOR STAY APPLICATION ON IA 4/2017

FOR MODIFICATION OF COURT ORDER ON IA 6/2017

IA NO. 3/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 6/2017 - MODIFICATION OF COURT ORDER

IA NO. 4/2017 - STAY APPLICATION

C.A. NO. 1469/2017 (IV-A)

C.A. NO. 9152/2017 (XVII-A)
FOR EX-PARTE STAY ON IA 48206/2017
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
48208/2017
IA NO. 48206/2017 - EX-PARTE STAY
IA NO. 48208/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
C.A. NO. 4009/2018 (III)
SLP(C) NO. 25413-25416/2018 (XIV)
SLP
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
108857/2018
IA NO. 108857/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
C.A. NO. 8045-8046/2018 (XVII-A)
FOR
FOR STAY APPLICATION ON IA 102566/2018
IA NO. 102566/2018 - STAY APPLICATION
C.A. NO. 9139-9140/2018 (XVII-A)
IA
FOR STAY APPLICATION ON IA 117855/2018
IA NO. 117855/2018 - STAY APPLICATION
C.A. NO. 10349/2018 (XVII-A)
FOR EX-PARTE STAY ON IA 122691/2018
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 111234/2021
IA NO. 111234/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 122691/2018 - EX-PARTE STAY
C.A. NO. 9745/2018 (XVII-A)
IA
FOR STAY APPLICATION ON IA 122492/2018
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
122493/2018
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
117979/2021
IA NO. 122493/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA NO. 117979/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA NO. 122492/2018 - STAY APPLICATION
C.A. NO. 10071/2018 (XVII-A)
FOR
FOR STAY APPLICATION ON IA 126684/2018
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
126687/2018
IA NO. 126687/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA NO. 126684/2018 - STAY APPLICATION
C.A. NO. 11837-11838/2018 (XVII-A)
FOR
FOR STAY APPLICATION ON IA 131425/2018
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
135845/2020
IA NO. 135845/2020 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA NO. 131425/2018 - STAY APPLICATION

C.A. NO. 1440/2019 (XVII-A)

IA

FOR EX-PARTE STAY ON IA 13851/2019

IA NO. 13851/2019 - EX-PARTE STAY

SLP(C) NO. 10281/2019 (IX)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 56468/2019

IA NO. 56468/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

C.A. NO. 4959/2019 (XVII-A)

IA NO. 118772/2019 - AMENDMENT IN CAUSE TITLE

IA NO. 181536/2019 - EARLY HEARING APPLICATION

IA NO. 71614/2019 - EX-PARTE STAY

C.A. NO. 7483/2019 (XVII-A)

IA

FOR STAY APPLICATION ON IA 122778/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 56989/2022

IA NO. 56989/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA NO. 122778/2019 - STAY APPLICATION

C.A. NO. 9008-9009/2019 (XVII-A)

IA

FOR STAY APPLICATION ON IA 169350/2019

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 169353/2019

IA NO. 169353/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 169350/2019 - STAY APPLICATION

DIARY NO(S). 38417/2019 (XVII-A)

IA NO. 171035/2019 - CONDONATION OF DELAY IN FILING

IA NO. 171037/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA NO. 171036/2019 - STAY APPLICATION

C.A. NO. 2634/2020 (XVII-A)

IA

FOR EX-PARTE STAY ON IA 42148/2020

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 42149/2020

IA NO. 42148/2020 - EX-PARTE STAY

IA NO. 42149/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

C.A. NO. 3546-3549/2020 (XVII-A)

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FOR EX-PARTE STAY ON IA 74416/2020

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 74417/2020

FOR APPLICATION FOR PERMISSION ON IA 29690/2021

IA NO. 29690/2021 - APPLICATION FOR PERMISSION
IA NO. 74416/2020 - EX-PARTE STAY
IA NO. 74417/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
DIARY NO(S). 24028/2020 (XVII-A)
FOR ADMISSION AND I.R. AND IA NO.136651/2020-CONDONATION OF DELAY
IN FILING AND IA NO.136652/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT AND IA NO.136650/2020-STAY APPLICATION
IA NO. 136651/2020 - CONDONATION OF DELAY IN FILING
IA NO. 136652/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA NO. 136650/2020 - STAY APPLICATION
C.A. NO. 2424/2022 (XVII-A)
IA
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FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
45362/2022
IA NO. 45361/2022 - EX-PARTE STAY
IA NO. 45362/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
SLP(C) NO. 26382/2023 (IX)
C.A. NO. 6157-6160/2024 (XVII-A)
C.A. NO. 12468-12471/2024 (XVII-A)
IA
FOR STAY APPLICATION ON IA 249037/2024
IA NO. 249037/2024 - STAY APPLICATION

Date : 30-04-2025 These matters were called on for hearing today.

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HON'BLE MR. JUSTICE MANOJ MISRA

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Mr. Punit Dutt Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 06.05.2025 at 02:00 PM.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)